

1	2	3	4
	Hindi	—	3676
	<i>Gen Know.</i>		
	English	—	14428
	Hindi	—	3144
1977			1977
	<i>Essey :-</i>		
	English	—	10506
	Hindi	—	6614
	<i>Arth.</i>		
	English	—	12128
	Hindi	—	4613
	<i>Gen.know.</i>		
	English	—	12684
	Hindi	—	4186

Increase in the Licence Fee of Radio and T.V

7496. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether money collected from the increase in the licence fee of T. V. and Radio will be put aside for improvement of the said media?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): At present, the revenue from broadcast licence fees is credited to the general revenues. The Verghese Committee has recommended an upward revision of the fees for television sets and radio sets costing more than Rs. 150. It has also recommended that the augmented licence fees will be part of the revenue income of the proposed National Broadcast Trust. The Committee's recommendations are under consideration of Government.

Graduate and Post Graduate Peons

7497. SHRI DHARMA VIR VASISHT: Will the Minister of HOME AFFAIRS be pleased to state.

(a) the number of graduates and post-graduates working as peons and IV class employees in the Central Secretariat as on 1st January, 1978 together with over-all percentage in total employees of the cadre; and

(b) whether there are better opportunities of promotion, inter-job transfers to them as compared to the lower qualified employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The information is not available in the Deptt. of Personnel and A.R.

(b) At present, in respect of the categories of employees referred to in (a) above, graduate and post-graduate qualifications are not taken into